

(d) The quarters are handed over to employees within 60 days time as far as possible in general as per guidelines issued by Ministry of Urban Development subject to the availability of funds.

(e) Yes.

(f) The renovation/up-gradation work is completed subject to availability of budget/contract within 60 days.

#### **Rise in the height of buildings in Delhi**

†1232. SHRI MAHENDRA SINGH MAHRA: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether Government is going to take a decision on the proposal to raise the height of buildings in Delhi from 15 meters to 17.5 and 22 meters;

(b) whether this decision is being taken to meet the shortage of buildings in Delhi or for any other reasons, the details thereof; and

(c) if so, the time by which decision in this regard is likely to be taken?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRIMATI DEEPA DASMUNSHI): (a) to (c) No such proposal has been received from the nodal planning agency for Delhi *i.e.* Delhi Development Authority.

#### **Population in Karnataka**

1233. SHRI BASAWARAJ PATIL: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) how many corporation cities are in Karnataka and what is their population;

(b) what are the facilities for Central and State Government employees in these cities; and

(c) whether these employees of Gulbarga District are getting such facilities as per rules?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRIMATI DEEPA DASMUNSHI): (a) There are eight corporation cities in Karnataka. The cities and their population are indicated below:—

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†Original notice of the question was received in Hindi.